

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of **M/S Smartiply India Private Limited**

1	Name of Corporate Person	Smartiply India Private Limited
2	Date of incorporation of Corporate Person	04.05.2016
3	Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Mumbai
4	Corporate Identity Number of Corporate Person	U74999MH2016FTC280635
5	Address of the registered office and principal office (if any) of Corporate Person	18 th Floor, Awfis, Cyberone, Sector 30, Vashi, Navi Mumbai Thane, Maharashtra - 400703
6	Liquidation commencement date of Corporate Person	February 08, 2025
7	Name, Address, Email address, Telephone Number and the Registration number of the Liquidator,	Name: Neelesh Gupta Address: 111 First Floor, Ratanmani Complex, 7/1 New Palasia, Indore 452001 Email: smartiplyindia.voluntary@gmail.com Phone: +91 9826941425, 0731- 4040060 Registration No: IBBI/IPA-002/IP-N00176/2017-18/10448,
8	Last Date for submission of claims	March 10, 2025

Notice is hereby given that the M/s Smartiply India Private Limited has commenced voluntary liquidation on February 08, 2025.

The stakeholders of **M/s Smartiply India Private Limited** are hereby called upon to submit a proof of their claims, on or before March 10, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: February 10, 2025
Place: Indore


IP &CS NEELESH GUPTA
LIQUIDATOR OF M/S SMARTIPLY INDIA PRIVATE LIMITED
Reg. No.: IBBI/IPA-002/IP-N00176/2017-18/10448,



